

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4866  
ANSWERED ON:23.12.2014  
TERRORISTS  
Thota Shri Narasimham

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether it is true that during interrogation of alleged Lashkar-e-Taiba operatives, it has been revealed that last year LeT operatives from Pakistan had made calls to some inmates lodged in the high security wards of Kolkata's Alipore Jail;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): During the interrogation of an arrested LeT terrorist in 2013, he disclosed that he had contacted a Pak based LeT Commander, whose contact number was provided to him by his nephew, who was serving a life-term in Alipore Jail, Kolkata. In this matter, the Special Cell of Delhi Police has registered a case vide FIR No. 55/2013 dated 7.12.2013.

(c): There is a very close and effective coordination amongst intelligence agencies at the Centre and the State levels on intelligence sharing. The intelligence inputs about possible designs and threats are shared with the State Governments concerned on a regular basis. The Multi Agency Centre (MAC) has been strengthened and re-organized to enable it to function on 24x7 basis for real time collation and sharing of intelligence with other intelligence agencies and States, which ensures seamless flow of information between the State and the Central agencies. This has resulted in busting of many terror modules, thus neutralizing major terror attack plans.

Also, the Government continues to take all necessary steps to safeguard India's territorial integrity and safety/security of its people.